

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 292/MP/2019**

Subject : Petition under Section 79(1)(b) and 79 (1)(f) of the Electricity Act, 2003 seeking compensation of carrying cost in respect of the Change in Law events allowed by the Commission under the Power Purchase Agreement dated 25.3.2011 (PPA) executed between the Petitioner and the Respondent No. 2 and the Power Supply Agreement (PSA) dated 5.1.2011 executed between Respondent No.1 and Respondent No. 2

Petitioner : Adhunik Power and Natural Resources Limited (APNRL)

Respondents : West Bengal State Electricity Distribution Company Limited & PTC India Limited.

Date of Hearing : 29.10.2019

Coram : Shri P. K. Pujari, Chairperson  
Dr. M. K. Iyer, Member  
Shri I.S. Jha, Member

Parties present : Shri Deepak Khurana, Advocate, APNRL  
Shri Tejasv Anand, Advocate, APNRL  
Shri V.K Kulshrestha, Advocate, APNRL  
Shri Abhishek J, Advocate, APNRL

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petition has been filed for grant of carrying cost in respect of Change in Law events allowed by the Commission vide order dated 30.4.2019 in Petition No. 255/MP/2015 from the date on which the amount became due to the Petitioner till the actual realization of the same. Learned counsel requested to issue notice to the Respondents.

2. After hearing the learned counsels for the Petitioner, the Commission admitted the Petition and directed to issue notices to the Respondents.

3. The Commission directed the Petitioner to serve copy of the Petition on the Respondents immediately, if not served already. The Commission directed the Respondents to file their replies, by 15.11.2019, with an advance copy to the Petitioner, who may file their rejoinder, if any, by 25.11.2019. The Commission directed that due

date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

4. The Petition shall be listed for hearing in due course for which notice will be issued separately.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Deputy Chief (Legal)**